

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 10125/2015

RAM AWADH (DECD) THROUGH LRS & ANR

Petitioner(s)

VERSUS

THE DEPUTY DIRECTOR OF CONSOLIDATIONS & ORS

Respondent(s)

(with interim relief and office report)

Date : 21/10/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr Anant A Pavgi, Adv.
M/s Mitter & Mitter Co.,Adv.

For Respondent(s)

Mr Bharat Singh, Adv.
Mr. Amit Pawan,Adv.

UPON hearing the counsel the Court made the following
O R D E R

None appears for respondent nos. 1 and 2 despite due service.

Opportunity to respondent no.3 to file counter affidavit has already been declined.

Registry to process the matter for being listed before the Hon'ble Court as per rules.

(PAWAN DEV KOTWAL)
Registrar